

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

NO. O.A.1326 of 1996

Date of Order: 20.4.2005

PRESENT : HON'BLE MR. JUSTICE B. PANIGRAHI, VICE-CHAIRMAN
HON'BLE MR. N.D. DAYAL, ADMINISTRATIVE MEMBER

BONAVANTURE GOMES

VS.

UNION OF INDIA & ORS. (S.E.Rly.)

For the Applicant : Mr. B. R. Das, Counsel
Mr. B.P.Manna, Counsel

For the Respondents : Mr. S. Choudhruy, Counsel

ORDER

PER JUSTICE B. PANIGRAHI, V.C.:

When the matter was taken up for orders, Id. Counsel for both parties are present.

2. Mr. B.R. Das, Id. Counsel appearing for the applicant has submitted that he has been instructed by his client not to proceed with the case. Accordingly, the case is dismissed for non-prosecution.

MEMBER(A)

VICE-CHAIRMAN